

[Shri B. R. Bhagat]

under sub-section (4) of section 46 of the Wealth Tax Act, 1957. [Placed in Library. See No. LT-859/63.]

12:09 hrs.

### MARINE INSURANCE BILL

#### REPORT OF JOINT COMMITTEE

**Shri D. C. Sharma** (Gurdaspur): I beg to lay on the Table a copy of the Report of the Joint Committee on the Bill to codify the law relating to Marine Insurance.

12:09½ hrs.

### ESTIMATES COMMITTEE

#### THIRTEENTH AND TWENTIETH REPORTS

**Shri Dasappa** (Bangalore): Sir, I beg to present the following Reports of the Estimates Committee:—

- (i) Thirteenth Report relating to action taken by Government on the recommendations contained in the 115th and 168th Reports of the Estimates Committee (Second Lok Sabha) on the Ministry of Transport and Communications.
- (ii) Twentieth Report relating to action taken by Government. .... (Interruption).

**Mr. Speaker:** Order, order. Hon. Members should not stand in the gangway and talk to other hon. Members.

**Shri Dasappa:** (ii) Twentieth Report relating to action taken by Government on the recommendations contained in the 122nd Report of the Estimates Committee (Second Lok Sabha) on the Ministry of Commerce and Industry—National Industrial Development Corporation Limited.

12:10 hrs.

### \*DEMANDS FOR SUPPLEMENTARY GRANTS (RAILWAYS), 1962-63

**Mr. Speaker:** The House shall now take up discussion on the Supplementary Demands for Grants in respect of the Budget (Railways) for 1962-63.

Does the hon. Minister want to say anything?

**The Deputy Minister in the Ministry of Railways** (Shri Shah Nawaz Khan): Very briefly, Sir.

**Mr. Speaker:** All right.

**Shri Shah Nawaz Khan:** Sir, in moving the Supplementary Demands for Grants for 1962-63 for the consideration of the House, I may say, by way of introduction, that the Supplementary Demands as initially framed with reference to the position as assessed towards the end of December 1962, for the purpose of the Revised Estimates, consisted of nine Demands, of which three covering 'Charged' expenditure only,.....

**Mr. Speaker:** Order order. Just now, I made some observations and that is being flouted.

**Shri Shah Nawaz Khan:** ..... of which three covering 'Charged' expenditure only, were merely for information. Based on the latest information, which has since been obtained from the Railways, the Supplementaries for the 'Charged' expenditure under Demands No. 8 and 9—Ordinary Working Expenses—Operation other than Staff and Fuel, and Miscellaneous Expenses, respectively,—are not now required, and the requirement of additional funds under the 'Voted' portion of Demand No. 16—Open Line Works—Additions—has also been reduced by Rs. 3 crores, viz., from approximately Rs. 11:95 crores indicated in the Booklet, to approximately Rs. 8:95 crores. The assess-

\*Moved with the recommendation of the President.